

**IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH-"A& H(SMC)" MUMBAI**

**BEFORE SHRI OM PRAKASH KANT, HON'BLE ACCOUNTANT MEMBER  
AND  
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER**

**List of orders to be pronounced on 22<sup>th</sup> April, 2026 (Wednesday)**

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	7875/M/25	Advaita Trading Private Ltd.	16/04/26	A	JM
2	1785/M/26	Claremont Co Operative Housing Society Ltd.	16/04/26	H(SMC)	JM
3	1234/M/26	Sanjeev Bhaskaran Menon	16/04/26	H(SMC)	JM
4	1822/M/26	Milind Manohar Barve	16/04/26	H(SMC)	JM

  
Saumya  
Sr. PS

Mumbai, Dt : 21/04/2026

**INCOME TAX APPELLATE TRIBUNAL**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Maharashri Karve Marge, Pratishtha Bhavan,**  
**New Marine Lines, Mumbai – 400 020**

ORDERS READY FOR PRONOUNCEMENT ON 21/04/2026  
[As per Rule 34(7) of the Income Tax (Appellate Tribunal) Rules, 1963]

Before Shri Vikram Singh Yadav (Accountant Member) and  
Shri Rahul Chaudhary (Judicial Member)

SI No	Description	Assesse's Name	Dt. Of Hearing	Bench	Author
1.	ITA No.511/MUM/2026	Pyxis Finvest Limited	13/04/2026	C	JM
2.	ITA No.512/MUM/2026				
3.	ITA No.737/MUM/2026	Indo Saudi Services Carriers Private Limited	15/04/2026	C	JM
4.	ITA No.103/Mum/2026	Mahendra Brothers	26/03/2026	F	JM
5.	ITA No.104/Mum/2026				
6.	ITA No.105/Mum/2026				

*Milani*  
Mrs. Milan R. Patil  
LDC